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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR  
WP No. 14066 of 2023**

*(IN REFERENCE Vs THE STATE OF MADHYA PRADESH)*

**Dated : 21-06-2023**

It is rather unfortunate that the persons employed to do the work in a sewer hole have lost their lives. Even though there are various enactments and orders of the court to provide them appropriate care and protection, we find that number of people lose their lives for various reasons. Hence, issue notice to the respondents.

Reply by four weeks.

**(RAVI MALIMATH)  
CHIEF JUSTICE**

**(VISHAL MISHRA)  
JUDGE**

sj

